

In the High Court of Judicature, Bombay.

Tuesday, the 14 day of October 1864.

SPECIAL APPEAL No. 581 of 1864.

Krishnarao Anant Zoshe Inam  
-dar of the Tanna Collectorate } Appellant  
  
\_\_\_\_\_ (Original Plaintiff )

versus

Daji Hourji Gudgia, deceased,  
his son and heir Bapoo of the  
Tanna Collectorate } Respondent,  
  
\_\_\_\_\_ (Original Defendant )

Rs. 8-15-11-

The claim in the Original Suit was to recover balance of  
rent alleged to be due for 3 years

In Appeal No. 19 of 1864 the Deputy Collector  
of the District of Tannah at Tannah confirmed  
the Decree of the Mr. of Pa well who had rejected the claim.

A Special Appeal was preferred in the High Court on the grounds that // there  
has been a substantial error in law has occurred  
in the investigation of the case which has  
Produced

produced error in the decision of the case  
upon its merits in that the evidence prayed  
for in the Darghast No. was not taken  
that /2/ the Court declined to receive the  
expenses tendered to call for evidence and  
disposed of the case, that /3/ there was an issue  
raised in the appeal that the Court of  
Original Jurisdiction declined to receive  
the expenses and disposed of the case but  
the Appellate <sup>Court</sup> has not passed any decision  
thereon; and that /4/ a further extension ought  
to have been once granted but it was not  
done so.

The Court upon the  
decree of the Court with costs  
on appeal.

H. P. S. S. S.

A. M. S. S.

MEMORANDUM OF COSTS incurred in Special Appeal No. 581.

of 186 4. against the decision of the *Acting Collector* of the District of *Tanna* and disposed of on the *14<sup>th</sup> Octo<sup>r</sup> 1864* by *Confirming the same with costs*

BY THE APPELLANT—

<i>In the District.</i>			
In the <i>Mauledari Court</i> .....	2	4	"
In the <i>Collector's Court</i> .....	2	10	"
<i>In this Court.</i>			4 14 "
Stamp for Memorandum of Special Appeal .....	1	"	"
Stamps for copies of Decree and Judgment .....	1	8	"
Stamp for Vukeelutnama .....	2	"	"
Batta for Process and Postage .....	1	"	"
Sectioner's Fee .....	"	10	3
Vukeel's Fee .....	"	4	3
			66 6.
	Rupees....	11	4 6.

BY THE RESPONDENT.

<i>In the District.</i>			
In the <i>Mauledari Court</i> .....	"	"	"
In the <i>Collector's Court</i> .....	"	"	"
<i>In this Court.</i>			" " "
Stamp for Vukeelutnama .....	"	"	"
Vukeel's Fee .....	"	"	"
			" " "
	Rupees....	"	" " "



*W. D. Ash*  
*For Dealer.*  
*14<sup>th</sup> day of October 1864.*

*W. D. Ash*  
*For Acting Register*